

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-34/2020/11530 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
District & Sessions Judge,  
Biswanath, Biswanath Chariali.

Dated Guwahati, the 5<sup>th</sup> December, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(BN) 4180 dtd. 27.11.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025**, has been granted.

The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-34/2020/11531-11532 /A, dated** , 05-12-24  
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten signature]*